

| Alcohol year | Availability (in lakh litres) | Consumption (Qty. in lakh litres) | Surplus (+)/<br>Deficit (-) |
|--------------|-------------------------------|-----------------------------------|-----------------------------|
| 1981-82      | 5499.98                       | 5047.84                           | (+) 452.14                  |
| 1982-83      | 5767.04                       | 5475.09                           | (+) 291.95                  |
| 1983-84      | 6051.12                       | 5913.45                           | (+) 137.67                  |

(b) In order to improve the availability of alcohol as feedstock for alcohol based industries, the State Governments have been requested (i) to ensure that all available molasses are gainfully used; (ii) to encourage the use of Khandsari molasses for alcohol production; and (iii) to ensure creation (by sugar factories) of adequate and proper storage facilities for molasses. The Government had also set up a Committee of technical experts to examine the efficiency of alcohol production, improvement to technology for fermentation, fuel conversion and promotion of alcohol-based industry. The report of the Committee, submitted to Government in January, 1980, was commended to the State Government and distillery industry. In addition, three Working Groups, namely, the Working Group on levies on molasses and alcohol, the Working Group on storage of molasses and Working Group on capacity utilization, which were set up by Government in February, 1983, have also made certain recommendations for improvement in alcohol and alcohol-based industries. The recommendations also have been communicated to State Governments/Union Territory Administrations for implementation.

(c) and (d) The All India Distillers' Association had suggested for revision of prices of alcohol. The All India Alcohol-based Industries Development Association had demanded the waiving of Central Excise Duty on molasses. The Bureau of Industrial Costs and Prices have undertaken a study of the cost structure of prices of molasses and alcohol and have submitted a report on revision of prices of molasses and alcohol. The examination of the report is in progress.

**Power Projects taken up by BHEL  
in Libya and other countries**

4895. SHRI HARIHAR SOREN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Bharat Heavy Electricals Limited has taken up some power projects in Libya and other countries ;

(b) if so, the number of power projects taken up by the Bharat Heavy Electricals Limited in those countries which have been completed so far ;

(c) whether many countries are interested to set up industry in those countries with BHEL's assistance ; and

(d) if so, the steps taken to undertake more and more projects in those countries with BHEL's assistance ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Thirteen.

(c) Yes, Sir.

(d) BHEL have been providing consultancy services for feasibility studies and evaluation of bids. BHEL have provided services for the operation and maintenance of projects already completed as also for equipment supplied by other countries. In addition they have been keeping a watch on prospective projects.

**Direct Dialling Facilities from Northern  
Kerala to Gulf Countries**

4896. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to improve the facilities at Badagara Telephone Exchange in Kerala in view of the increase in demand for new telephone connections; and

(b) whether keeping in view the fact that thousands of Keralites living in gulf countries hail from Northern Kerala, Government propose to extend direct dialling facilities from Northern Kerala to Gulf countries ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Badgara exchange at present is a 900 line MAX II exchange. A 200 line equipment for expansion of the existing exchange has been allotted in 1985-86 supply programme. The exchange is likely to be expanded at the end of 7th Plan.

(b) International Trunk Exchanges at Ernakulam and Trivandrum have facilities of directly dialling calls to Gulf countries as well as many other countries. These International Trunk Exchanges connect calls from all parts of Kerala; South as well as North.

Provision of an International Exchange at Calicut is also under consideration.

[*Translation*]

**Setting up of Cement Factories in Rajasthan for proper Utilisation of Deposits of Limestone**

4897. SHRI VISHNU MODI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether, with a view to achieving balanced economic regional development of Rajasthan through exploration of natural resources, the State Government submitted any proposal or suggestion to Union Government for setting up of more as well as big cement factories for proper utilisation of the rich deposits of limestone there;

(b) if so, whether Government have considered any proposal for granting licences for these big cement factories;

(c) if so, the details thereof; and

(d) if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) A suggestion to the effect that the Cement Corporation may set up two one-million tonne cement plants—one at Shambhupura and another at Bundi in Rajasthan has been received. As the Seventh Plan outlay in respect of the Cement Corporation has not yet been finalised, no final decision in the matter has yet been taken by the Government.

[*English*]

**Manufacture of Jelly filled Cables**

4898. SHRI MAHABIR PRASAD YADAV : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have issued any letter of intent for manufacture of Jelly filled cable to Bihar State Electronics Development Corporation; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Yes, Sir. M/s. Bihar State Electronics Development Corporation have been granted letter of intent No. LI : 880 (81) dated 31.12.1981 for the establishment of new Undertaking in a Backward District in Bihar State to manufacture 5 lakh CKM per annum Jelly filled cables. The Letter of Intent is valid upto 30.6.1985 (as extended). Foreign Collaboration application of the company has been cleared and F.C. agreement with M/s. AEG-Telefunken of West Germany has been taken on record.

12.00 hrs.

[*Translation*]

SHRI VIJOY KUMAR YADAV (NALANDA) : Mr. Deputy Speaker, Sir, I have given a calling Attention Notice.